

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 75/2023/EZ

In The Matter of:

ANKUSH SHARMA

... Applicant

Versus

THE STATE OF WEST BENGAL & Ors.

... Respondents

**AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 8, THE  
DISTRICT MAGISTRATE, HOWRAH**

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Filed by Sri Sudip Dutta, Ld. State Advocate for the State of West Bengal.



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ANKUSH SHARMA

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THE STATE OF WEST BENGAL &amp; Ors.

... Respondents

I-1206/2024  
SL NO**AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 8, THE  
DISTRICT MAGISTRATE, HOWRAH :**

I, Dr. Deepap Priya P., D/o. Sri I. Palraj, working as the District  
Magistrate, Howrah at P.O. & P.S. Howrah, District Howrah Pin-  
711101 do hereby solemnly affirm and submit as follows: -

1. That I have been communicated with a copy of the order in  
O.A. No. 75/2023/EZ from the Learned Counsel for the  
State associated with the instant case.
2. That this affidavit is being filed in compliance to the Solemn  
Order dated 14.08.2024 passed by the Hon'ble Tribunal.


  
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3. That in pursuance of the direction of the Hon'ble Tribunal, a committee was constituted comprising the following members: Additional District Magistrate (LR & LA) & District Land & Land Reforms Officer, Howrah , Sr. Scientist , CPCB , Scientist , WBPCB , Superintendent Engineer , Western Circle-I , Irrigation & Waterways Department , Government of West Bengal , Executive Engineer (AI), SWID , Government of West Bengal , Assistant Environmental Engineer , Howrah Regional Office , WBPCB .
4. That the Hon'ble Tribunal on 14-08-2024 passed an order directing the Committee as mentioned above to re-visit the site & file a fresh inspection report along with the colour photographs.
5. That in pursuance of the above order of Hon'ble Tribunal, the aforesaid committee revisited the site on 11-09-2024 & took colour photographs;
- The inspection report of such visit along with colour photographs are annexed herewith & marked as R-1.



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6. That the Executive Engineer -I, Lower Damodar Construction Division Irrigation & Waterways Directorate has submitted a report on 10-09-2024 regarding the initiatives undertaken by Irrigation & Waterways Directorate, Government of West Bengal for improvement of Drainage Capacity of Barjola Canal and its adjoining canals out falling in to Barjola Canal.

The Photocopy of the report submitted by the Executive Engineer -I, Lower Damodar Construction Division dated 10.09.2024 is annexed herewith & marked as "R- 2".

7. That the Geologist & Member Secretary, DLA, Ground Water Resources Development Authority, Government of West Bengal has submitted an inspection report for Jalan Industrial Complex, Domjur, Howrah dated 12-09-2024.

The Photocopy of the report submitted by the Geologist & Member Secretary, DLA, Ground Water Resources Development Authority, Government of West Bengal dated 12.09.2024 is annexed herewith & marked as "R- 3".



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8. That the Block Development Officer, Domjur Development Block, Howrah on 13-09-2024 has submitted a report regarding awareness & cleanliness activities alongside Barjola Canal under Domjur Development Block. The photocopy of the report submitted by the Block Development Officer, Domjur Development Block, Howrah is annexed herewith & marked as "R- 4".

9. That the Block Development Officer, Sankrail Development Block, Howrah has submitted a report regarding awareness & cleanliness activities alongside Barjola Canal under Sankrail Development Block.

The photocopy of the report submitted by the Block Development Officer, Sankrail Development Block, Howrah is annexed herewith & marked as "R- 5".

10. That the General Manager, District Industries Centre, Howrah on 20-09-2024 has submitted a report regarding a meeting held on 18-09-2024 to assess the measures taken by the industries namely Jalan Industrial Complex, Sankrail Industrial Park & Sudharas Poly Park on reducing water pollution and general awareness on pollution related matters.



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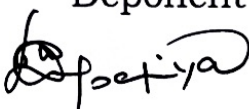
The photocopy of the report submitted by the GM-DIC; Howrah is annexed herewith & marked as "R-6".

11. That the statements made in the above paragraphs are true to my knowledge and belief of the record as available in the office of the deponent and the rest are humble submissions before the Hon'ble Tribunal.
12. That it is most respectfully prayed that this Hon'ble Tribunal may kindly be pleased to pass necessary order / orders as is deemed fit for the ends of justice

Identified by me

Advocate  
State of West Bengal

Deponent

  
District Magistrate  
Howrah



  
30 SEP 2024

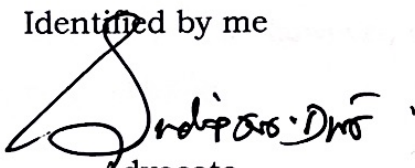
- 8 -

VERIFICATION:

I, the deponent above- named, do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information and I believe that nothing material has been concealed there from.

Verified at Howrah on 30<sup>th</sup> day of September, 2024.

Identified by me

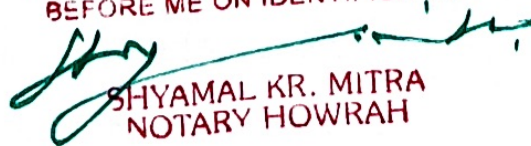
  
Advocate  
State of West Bengal

  
Deponent

District Magistrate  
Howrah



SOLEMNLY AFFIRMED & DECLARED  
BEFORE ME ON IDENTIFICATION

  
SHYAMAL KR. MITRA  
NOTARY HOWRAH

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**Inspection Report in the matter of Original Application No. 75/2023/EZ (Ankur Sharma - Vs - The State of West Bengal & Ors.) vide Hon'ble NGT order (Eastern Zone Bench, Kolkata) dated 14.08.2024.**

The Hon'ble National Green Tribunal, Eastern Zone Bench constituted a committee comprising Senior Scientist, WBPCB, Senior Scientist, CPCB, District Magistrate, Howrah, or his nominee not below the rank of Additional District Magistrate, Howrah, Senior Engineer, Department of Irrigation and Waterways, Government of West Bengal and Senior Engineer, State Water Investigation Directorate (SWID), West Bengal in the matter. The District Magistrate, Howrah has been directed to act as the nodal agency for all logistic purposes. On 14.08.2024, Hon'ble Tribunal passed an order directing the committee to revisit the site and file a fresh Inspection Report along with the colour photographs.

Accordingly, the Committee had re-visited the site on 11.09.2024 and carried out a fresh inspection of the entire stretch of the Barjola/ Sarenga Canal.

The entire length of Barjola canal (approx. length 10.35 Km) passing through several industrial as well as residential areas along both side of canal. Jalan Industrial Complex, Sankrail Industrial Park and Poly/Food Park are prominent industrial areas having effluent discharges in Barjola canal; however, Ghoraghat -Abada area is dominated by residential and agricultural activities.

Total of 06 (six) nos. of water samples were collected by WBPCB officials from Barjola/Sarenga irrigation canal. The locations of samples collected are here under:

S. No.	Sampling location	Coordinates
1.	Barjola canal @ Upstream (u/s) of Jalan Industrial Complex	N 22.59364° E 88.213295°
2.	Drain from Jalan Industrial Complex	N 22.593562° E 88.213024°
3.	Sandhipur Khal @ Sankrail Industrial Park	N 22.567053° E 88.190237°
4.	Barjola canal @ Sonar Bangla Resort, NH-6	N 22.573888° E 88.187893°
5.	Barjola canal @ Goraghat	N 22.544139° E 88.199041°
6.	Barjola canal @ before confluence with Hooghly	N 22.521304° E 88.206838°

All the six (06) locations were inspected by the team constituted by Hon'ble NGT and sampling performed on 11.09.2024.



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The comparative analysis report of major parameters of recent sampling and previous sampling tabulated below:

Location	pH		COD (mg/L)		TSS (mg/L)		TDS (mg/L)		SAR	
	2023	2024	2023	2024	2023	2024	2023	2024	2023	2024
U/S Jalan Ind. Complex	4.06	6.44	155.33	100.00	80.00	134.00	2354.00	1422.00	8.21	4.47
Drain at Jalan Ind. Complex	5.84	6.51	48.54	100.00	164.00	146.00	1644.00	1174.00	3.49	3.45
At Sonar Bangla Resort	5.89	6.68	174.74	90.00	68.00	92.00	2260.00	870.00	9.99	5.73
Sandhipur canal	6.41	6.94	155.33	120.00	126.00	86.00	2348.00	1594.00	11.91	9.00
Abada-Ghoraghat	6.28	6.70	106.79	60.00	84.00	90.00	1258.00	864.00	4.71	4.56
Before confluence with river Hooghly at Sarenga	6.68	6.71	38.83	50.00	188.00	110.00	2380.00	912.00	2.20	4.26

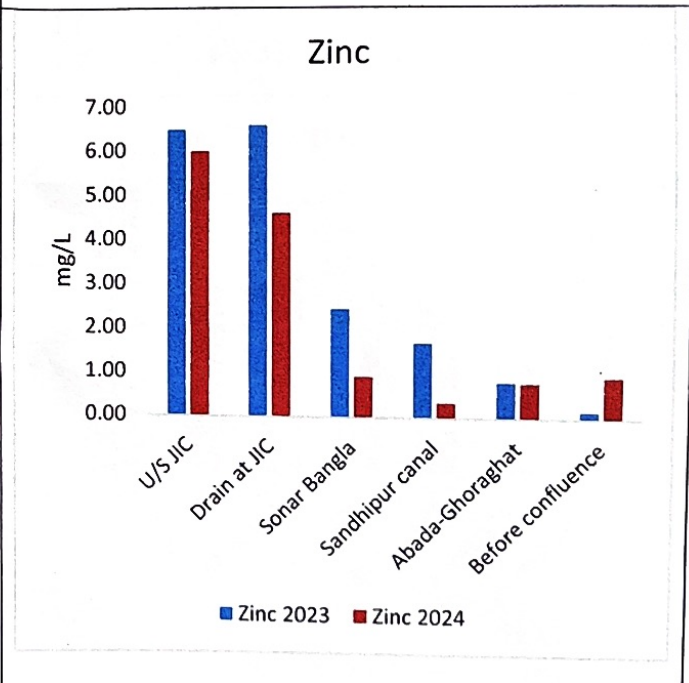
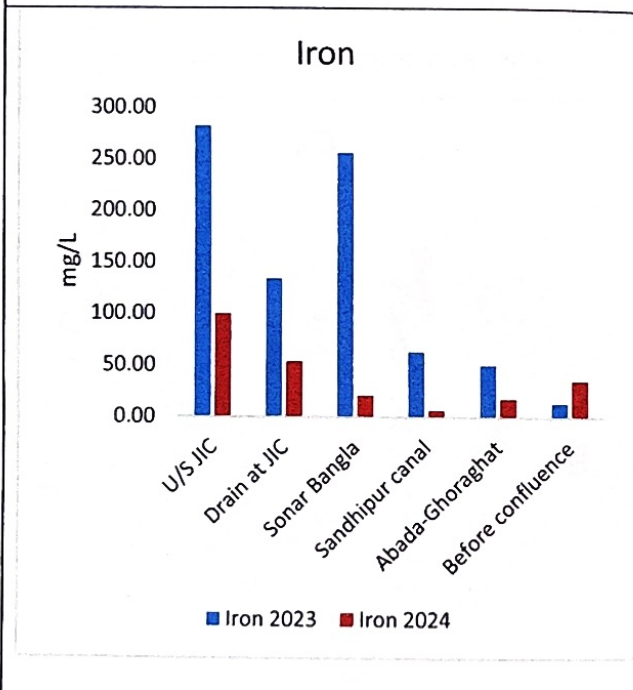
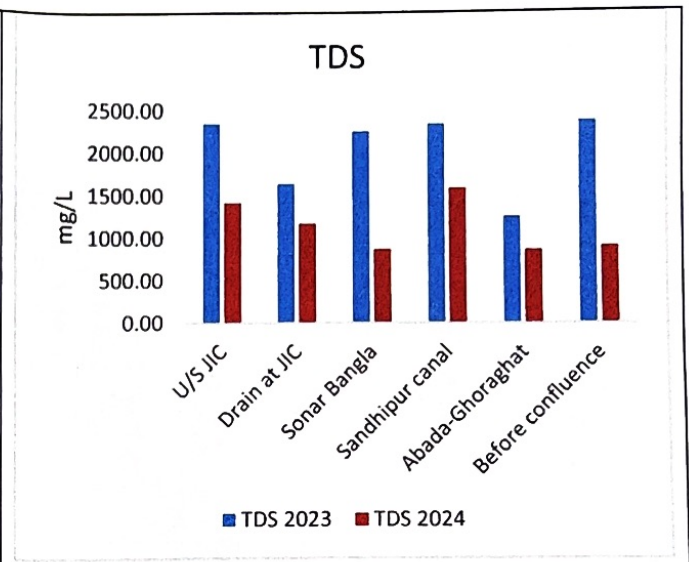
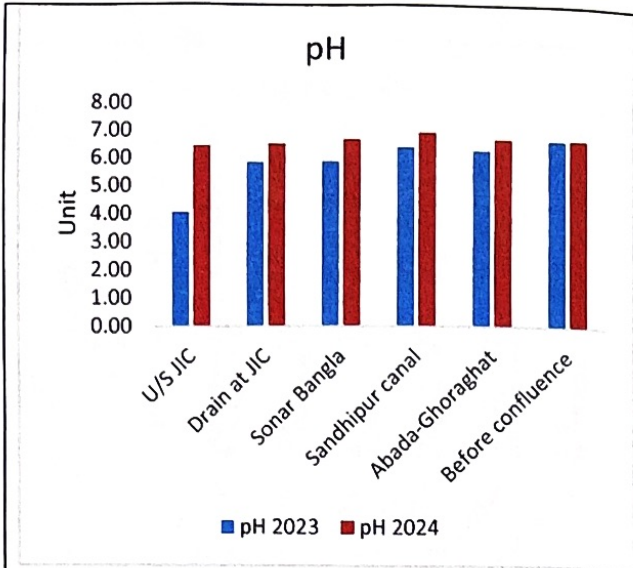
Location	BOD (mg/L)		Conductivity (uS/cm)		Iron (mg/L)		Zinc (mg/L)		Boron (mg/l)	
	2023	2024	2023	2024	2023	2024	2023	2024	2023	2024
U/S Jalan Ind. Complex	38.25	31.67	3583.00	1780.00	282.00	99.45	6.48	6.00	BDL	BDL
Drain at Jalan Ind. Complex	23.79	50.00	1846.00	1298.00	134.00	53.66	6.59	4.60	BDL	BDL
At Sonar Bangla Resort	57.50	25.83	2452.00	1530.00	256.20	20.73	2.44	0.92	BDL	BDL
Sandhipur canal	62.63	78.13	1680.00	2597.00	63.20	6.60	1.69	0.34	BDL	BDL
Abada-Ghoraghat	10.58	22.25	1504.00	1476.00	50.10	17.73	0.81	0.79	BDL	BDL
Before confluence with river Hooghly at Sarenga	8.82	10.83	518.00	1250.00	13.53	35.38	0.16	0.93	BDL	BDL

Graphical representation of parameters of two samples is given below:

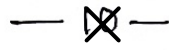
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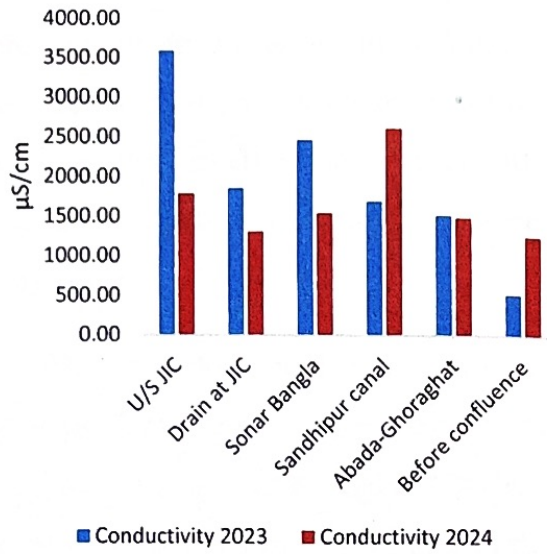
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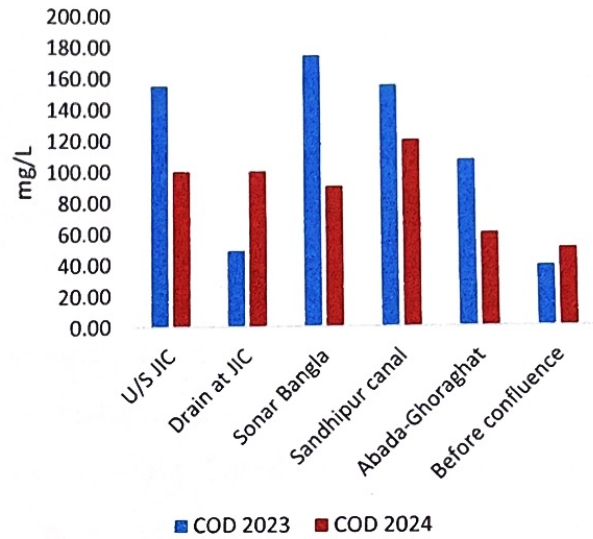
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**30 SEP 2024**



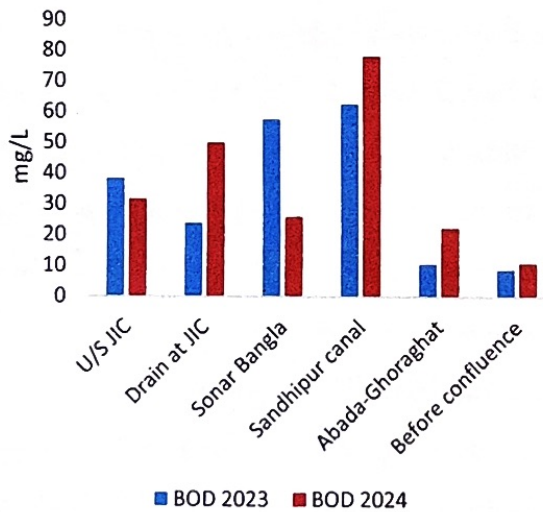
### Conductivity



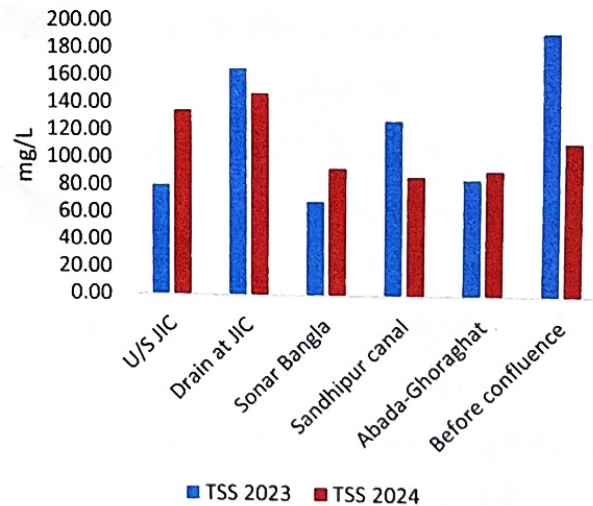
### COD



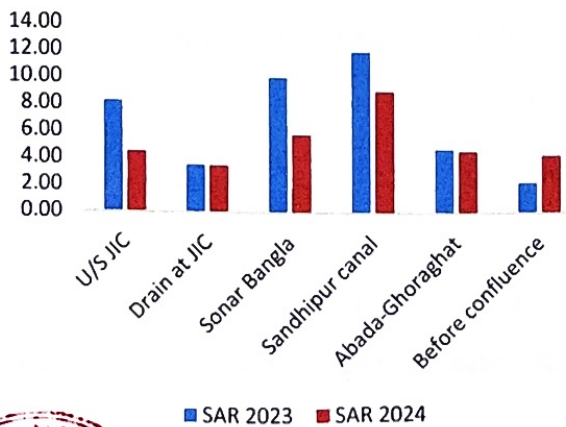
### BOD



### TSS



### SAR



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**Results and Discussion:**

The results in the table along with the graph indicates the overall improvement in the water quality in terms of physical appearance and chemical characteristics. Results when compared with the previous monitoring of 2023 with the present analysis of 2024 it clearly reveals that pH in all the location is within Best Use Water Quality Criteria i.e., 6.44 to 6.94. Also, the inorganic concentration of water in terms of COD shows the improvement in most of the points.

Similar pattern is observed in case of the organic pollution in terms of BOD in few locations, showing declining trend and at before confluence with Hooghly River at Sarenga, Bazarpara which is 10.83 mg/l. Also, it is needed to mention that to see the exact scenario, the team of NGT did the sampling in the low tide as a worst case whereas in the previous sampling in the year 2023 the sample was taken during high tide and there was dilution.

However, the metal concentration for zinc is also in the declining trend i.e., concentration of Zinc at Barjola Canal before confluence with Hooghly River at Sarenga, Bazarpara is 0.93 mg/l. The concentration is below the concentration of industrial effluent discharge. However, the concentration of iron is marginally high which is as per the Topographical nature of the Gangetic plain of West Bengal. Apart from this, the concentration of Boron was found below detection limit or NIL. Sodium Absorption Ratio is 4.26 which is within the desired limit i.e., below the ratio of 26.0 to be fit for irrigation purpose. The data corroborates with the Designated Best Use Water Quality Criteria i.e., Irrigation. It is observed that the results in most of the point are in the declining trend.

In 2023, the result in the table indicates COD, BOD, Iron and Zinc in most of the sampling points was quite high when sample was done during high tide but the result presently observed during low tide is quite low which is the indication of good improvement and management of the Jalan Industrial complex, Sankrail Industrial Park and Poly/ Food Park.

**Overall improvement is noticed in the physical appearance of the water of the canal, as depicted in the photograph annexed as a ready reference.**

Designated best use Water Quality Criteria is annexed as annexure - I.



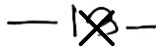
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### Designated Best Use Water Quality Criteria

Designated-Best-Use	Class of water	Criteria
Drinking Water Source without conventional treatment but after disinfection	A	Total Coliforms Organism MPN/100ml shall be 50 or less pH between 6.5 and 8.5 Dissolved Oxygen 6mg/l or more Biochemical Oxygen Demand 5 days 20C 2mg/l or less
Outdoor bathing (Organised)	B	Total Coliforms Organism MPN/100ml shall be 500 or less pH between 6.5 and 8.5 Dissolved Oxygen 5mg/l or more Biochemical Oxygen Demand 5 days 20C 3mg/l or less
Drinking water source after conventional treatment and disinfection	C	Total Coliforms Organism MPN/100ml shall be 5000 or less pH between 6 to 9 Dissolved Oxygen 4mg/l or more Biochemical Oxygen Demand 5 days 20C 3mg/l or less
Propagation of Wild life and Fisheries	D	pH between 6.5 to 8.5 Dissolved Oxygen 4mg/l or more Free Ammonia (as N) 1.2 mg/l or less
Irrigation, Industrial Cooling, Controlled Waste disposal	E	pH between 6.0 to 8.5 Electrical Conductivity at 25C micro mhos/cm Max.2250 Sodium absorption Ratio Max. 26 Boron Max. 2mg/l



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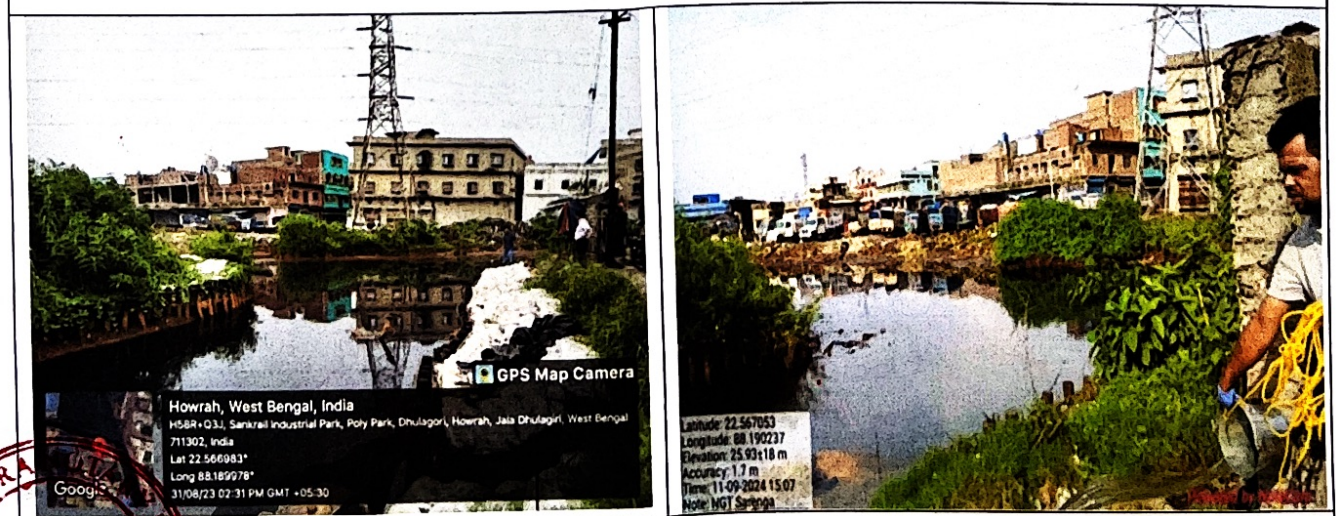
**Pictorial Comparison of the canal water between 2023 and 2024**



Pic. of Barjola canal @ Upstream (u/s) of Jalan Industrial Complex



Pic. of drain from Jalan Industrial Complex



Sandhipur canal @ Sankrail Industrial Park



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2023

2024



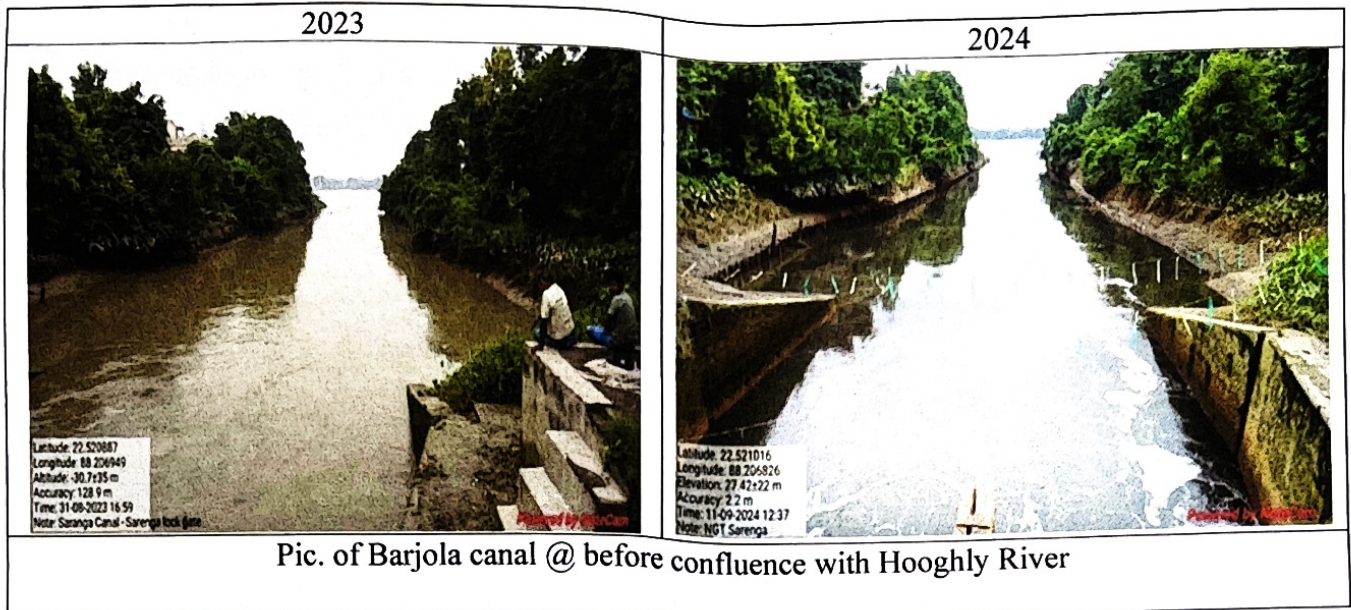
Pic. of Barjola canal @ Sonar Bangla Resort, NH-6



Pic. of Barjola canal @ Goraghat



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**Irrigation & Waterways Department has undertaken the following initiatives for improvement of Drainage Capacity of Barjola Canal and its adjoining Canals out falling into Barjola Canal:**

1. Cleaning of water hyacinth from the canal as part of annual maintenance activities is done every year to mitigate drainage congestion and improvement of drainage discharge.
2. Scheme for improvement of Sandhipur Canal by re-sectioning and bank strengthening for a length of 2.0 km from Sandhipur Bus Stand (Near NH6) to outfall point of Barjola Khal (Near Sonar Bangla Motel), amounting to about Rs. 68 lakhs, for improvement of discharge capacity of the canal and avoid any water congestion problem in that drainage system as well as water logging problem in the adjacent industrial and village areas, has been completed in 2023.
3. DPR for Improvement of Bhabanandapur Khal for a length of 3.794 km and its two nos. Branch Channel for a length of 0.926 km from back side of M.J Industrial Park to its outfall point into Barjola Khal near Abada Railway Bridge and Barjola Khal for a length of 0.600 km from outfall point of Bhabanandapur Khal to its downstream by re-sectioning and bank strengthening to overcome drainage congestion within M.J Industrial Park, ITC Limited, Jindal India Limited and other Industrial Parks in Block & P.S- Panchla & Sankrail, Dist- Howrah, amounting to about 3 crores, has commenced and presently in progress.
4. DPR for improvement of Barjola Khal by re-sectioning for a length of 2.40 km from outfall point of Barjola Khal into Hooghly River near Ghoraghat concrete Bridge in Sankrail, amounting to Rs. 2.47 Crores has commenced and presently in progress.
5. DPR for de-siltation of Barjola Khal for a length of 7.35 km, starting from Jangalpur Village (Ch. 10.35 km) to Abada Rail Bridge (Ch. 3.00 km), Sankrail, amounting to about Rs. 7.07 crores have been

approved by the Department and is under Tender Process. The work will commence shortly.



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The Member Secretary, DLA & Geologist, SWID, Howrah has performed inspections in the Jalan Industrial Complex, Domjur, Howrah in the month of June & September 2024 & penalty notices have been issued to the defaulter industries for not obtaining permission for extraction of ground water.

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SE, Western Circle-I, I & WD

*[Handwritten signature]*

ADM (LA & LR), Howrah

*[Handwritten signature]*

Senior Scientist, CPCB

*[Handwritten signature]*

AEE, Howrah RO, WBPCB

*[Handwritten signature]*

EE (AI), SWID  
& SE(A-D), WRDD

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Scientist, WBPCB



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30 SEP 2024



Government of West Bengal  
Irrigation & Waterways Directorate  
Office of the Executive Engineer,  
Lower Damodar Construction Division, Fuleswar, Uluberia, Howrah  
(Office Telephone & Fax: 033-26610311; e-mail address: [ee1ldcd@gmail.com](mailto:ee1ldcd@gmail.com))

R-2

**Report in connection with Original Application No. 75/2023/EZ (Ankur Sharma -Vs.- The State of West Bengal & Ors.) vide Hon'ble NGT Order (Eastern Zone Bench, Kolkata) Dated 12.07.2023**

Initiative of Irrigation & Waterways Department for improvement of Drainage Capacity of Barjola Canal and its adjoining Canals outfalling into Barjola Canal:

1. Cleaning of water hyacinth from the canal as part of annual maintenance activities is done every year to mitigate drainage congestion and improvement of drainage discharge.
2. Scheme for improvement of Sandhipur Canal by re-sectioning and bank strengthening for a length of 2.0 km from Sandhipur Bus Stand (Near NH6) to outfall point of Barjola Khal (Near Sonar Bangla Motel), amounting to about Rs. 68 lakhs, for improvement of discharge capacity of the canal and avoid any water congestion problem in that drainage system as well as water logging problem in the adjacent industrial and village areas, has been completed in 2023.
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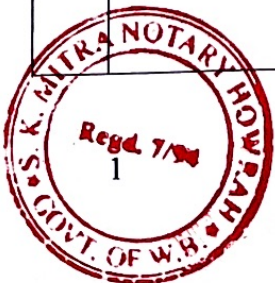
  
Executive Engineer-I  
Lower Damodar Construction Division

  
30 SEP 2024

**Inspection Report in connection with the NGT Case of O.A. 75/2023/EZ(NGT), Ankur  
Sharma Vs the State of West Bengal and Ors.**

In connection with the referred NGT case, undersigned as Member Secretary, DLA, Howrah has performed the following inspections in the Jalan Industrial Complex, Domjur, Howrah, after 08.09.2023 till date, in consultation with the authorities of S.W.I.D. The report of the said inspection is being mentioned in the following proforma:

SL. No.	Name of The Industry	Address of Industrial Unit	Date of Inspection	Observation Found	Actions Taken Thereon	Remarks
1	Power Agro	Jalan Industrial Complex	26.09.2023	Requisite Permission for Ground Water Extraction not taken	Penalty Notice served (Penalty submitted on 1/11/2023)	Permit grant in 49 <sup>th</sup> DLA
2	Pushpa Kothari	Do	Do	Do	Penalty Notice served	One No. of unauthorized Tube Well found
3	Tropicana Exotic Pvt. Ltd	Do	Do	Do	Penalty Notice served (Penalty submitted on 11/10/2023)	Do
4	Kamdhenu Udyog Pvt. Ltd	Jalan Industrial Complex	22.11.2023	Permit obtained on 27.12.23 & 05.09.24	Penalty Notice served (Penalty submitted on 24/11/2023)	Permit grant in 49 & 50 D.L.A.
5	Corrub Industries	Do	Do	Requisite Permission for Ground Water Extraction not taken	Penalty Notice served	One No. of unauthorized Tube Well found
6	Uma Udyog	Do	Do	Do	Penalty Notice served (Penalty submitted on 22/12/2023)	Do
7	S.R.Creation	Do	Do	Do	Penalty Notice served (Penalty submitted on 22/12/2023)	Do



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	Name of The Industry	Address of Industrial Unit	Date of Inspection	Observation Found	Actions Taken Thereon	Remarks
8	Esteem Tubes Pvt. Ltd	Do	Do	Do	Penalty Notice served (Penalty submitted on 26/12/2023)	One No. of unauthorized Tube Well found
9	S.S.Enterprise	Jalan Industrial Complex	22.11.2023	Requisite Permission for Ground Water Extraction not taken	Penalty Notice served (Penalty submitted on 11/03/2023)	Do
10	Isha Enterprise	Do	Do	Do	Penalty Notice served	Do
11	Livoro Industries	Do	Do	Do	Do	Do
12	R K T E State Processing & Distribution	Do	Do	Do	Do	Do
13	Anil Balaji Steel	Do	Do	Do	Do	Do
14	Ambar Paints & Chemicals	Jalan Industrial Complex	14.06.2024	Requisite Permission for Ground Water Extraction not taken	Penalty Notice served	One No. of unauthorized Tube Well found
15	Vinayak Oil & Fats Pvt. Ltd.	Do	Do	Applied for Permit for extraction of groundwater	Penalty Notice served (Penalty submitted on 24/06/2024)	Placed in 51 D.L.A.
16	Kelvin Furnitures Pvt. Ltd.	Do	Do	Requisite Permission for Ground Water Extraction not taken	Penalty Notice served	One No.of unauthorized Tube Well found
17	Akash Feeds & Chicks Pvt. Ltd.	Jalan Industrial Complex	24.06.2024	Requisite Permission for Ground Water Extraction not taken	Penalty Notice served (Penalty for two borewells submitted on 22/07/2024)	Two Nos. of unauthorized Tube Well found
18	Prestar Infrastructure Project Ltd	Do	Do	Do	Penalty Notice served (Penalty submitted on 03/07/2024)	One No.of unauthorized Tube Well found
19	Indo Plast Udyog Pvt.Ltd	Do	Do	Do	Penalty Notice served (Penalty submitted on 19/07/2024)	Do



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	Name of The Industry	Address of Industrial Unit	Date of Inspection	Observation Found	Actions Taken Thereon	Remarks
20	Pauhaariji Engineering Pvt.Ltd	Jalan Industrial Complex	24.06.2024	Requisite Permission for Ground Water Extraction not taken	Penalty Notice served	One No. of unauthorized Tube Well found
21	Swastik Oil Refinery Pvt.Ltd	Do	Do	Do	Do	Do
22	Bina Traders Pvt. Ltd.	Jalan Industrial Complex	09.09.2024	Requisite Permission for Ground Water Extraction not taken	Penalty Notice served	One No.of unauthorized Tube Well found
23	Howrah Ferrous Limited	Do	Do	Do	Do	Do
24	Nidhi Castings & Alloys Pvt. Ltd.	Do	Do	Do	Do	Do
25	Samta Polymers Limited	Do	Do	Do	Do	Do
26	R. S. Oil Industries	Do	Do	Do	Do	Do
27	Ganapati Engineering Co.	Do	Do	Do	Do	Do
28	Skynet Commosales Pvt. Ltd.	Do	Do	Do	Do	Do
29	East India Confectionaries	Do	Do	Do	Do	Do
30	Rungta PetroCarbs Pvt. Ltd.	Do	Do	Do	Do	Do
31	I & B Engineer Pvt. Ltd.	Do	Do	Do	Do	Do
32	Shakti Protein Pvt. Ltd.	Do	Do	Do	Do	Do
33	Ganapati Agro.	Do	Do	Do	Do	Do
34	Rukmani Fab & Gar Pvt. Ltd.	Do	Do	Do	Do	Do
35	Bina Udyog Unit II	Do	Do	Do	Do	Do



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No.	Name of The Industry	Address of Industrial Unit	Date of Inspection	Observation Found	Actions Taken Thereon	Remarks
36	Rajesh Medical Compound & B. D. Pharmaceuticals	Jalan Industrial Complex	09.09.2024	Requisite Permission for Ground Water Extraction not taken	Penalty Notice served	One No. of unauthorized Tube Well found

Yours Faithfully,

*A. Indal*  
12/09/24  
Geologist  
&

Member Secretary, DLA  
Geological Sub Division No. II  
S.W.I.D, Howrah

Submitted on behalf of S.W.I.D as instructed by the  
Representing Officer from S.W.I.D

*A. Indal*  
12/09/24  
Geologist  
&

Member Secretary  
Ground Water Resources  
Development Authority  
Govt. of W. B.



*[Signature]*  
30 SEP 2024

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Government of West Bengal  
Office of the Block Development Officer  
&  
Programme Officer  
Domjur Development Block

Ph.No.(033)-26700222(O)/033-26705794(Fax)

E-Mail: bdodomjur@gmail.com

Memo No. 3038

Date:13.09.2024

Report regarding awareness & cleanliness activities alongside Barjola canal under Domjur Block, Howrah

A little part of Barjola canal passes through Kolorah-II & Begri Gram Panchayat under Domjur Dev. Block and most of the part is in the course of the canal at Sankrail Dev. Block, Howrah and at the end of the canal it meets with the Hooghly river at Sarenga lock gate. Some initiatives have been taken to keep it clean and made the inhabitants aware by the local Gram Panchayats and directly monitored by the Block. Previously Soak Pit and Litch Pit have been constructed by the Kolorah II Gram.Panchayat. At present 04 (four) nos. of GWM project are work in progress condition at Rudrapur Gram Panchayat and 04 (four) nos. of same project of Begri Gram Panchayat also in process under monitoring of the Domjur Block. Moreover, E cart tender have already completed & work order issued for 03 (three) nos. of SWM project jointly Rudrapur GP with Begri GP. Besides its, for direct awareness and keep the environment clean some flexes have been swing on the bank of the canal.



Block Development Officer  
Domjur Development Block

13/9/2024.



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সমষ্টি উন্নয়ন আধিকারিকের করণ  
সাঁকরাইল ব্লক  
আরগোড়ি, আন্দুল - মৌরী, থানা- সাঁকরাইল,  
জেলা- হাওড়া, পিন- ৭১১৩০২, পশ্চিমবঙ্গ  
ফোন নং- ০৩৩ ২৬৬৯ ০২২০, ৮৩৩৫০৭৯১০৬



OFFICE OF THE BLOCK DEVELOPMENT OFFICER  
Sankrail Block  
Argori, Andul - Mouri, P.S.- Sankrail  
Dist.- Howrah, Pin.- 711302, West Bengal  
E-mail : bdosankrail365@gmail.com

**Report regarding cleanliness and awareness initiatives alongside the Barjola Canal**

Barjola canal originally comes from Begri Gram Panchayat of Domjur Block then its flows through Andul, Dhulagori, Kandua, Sankrail, Dakshin Sankrail and Sarenga GPs under Sankrail block and finally it meets with Hooghly river at Sarenga Lock Gate. Several initiatives were taken for cleanliness and awareness activities for this canal such as more than 700 grey water management units in the form of DEWATS, Filter Chambers and soak pit technologies have been established in above mentioned Gram Panchayats. As a part of Solid Waste Management and Plastic Waste Management, units were established in Sankrail Gram Panchayat, Andul Gram Panchayat and Sarenga Gram Panchayat. Postering, leaflet distribution and door to door visit for IEC among the villagers are regularly taken up. Several hoardings were erected as a part of awareness generation within areas of above mentioned GPs of Sankrail block.



**বর্জ্য ব্যবস্থাপনায় উদ্যোগ**

নিজস্ব সংবাদদাতা  
**আন্দুল**

সাঁকরাইলের আন্দুল পঞ্চায়েতে কঠিন বর্জ্য ব্যবস্থাপনা কেন্দ্রের উদ্বোধন হল কৃষ্ণাঙ্গিত্যবার। আন্দুল পূর্বপাড়ায় প্রায় একটা জমিতে গড়ে তোলা হয়েছে এই কেন্দ্র। পঞ্চায়েত প্রধান তানজিয়া উলহাসার বলেন, "এই প্রকল্প চালানোর জন্যে যে অর্থের প্রয়োজন, তা কী ভাবে ভোগাড় করা হবে, তা নিয়ে আলোচনা করা হচ্ছে। প্রয়োজন হলে বাড়ি থেকে এবং বাণিজ্যিক সংস্থা থেকেও আবেদন কর সংগ্রহ করার পরিকল্পনা রয়েছে। তবে বিঘটিত বিবেচনার শুরু রয়েছে।"

এই প্রসঙ্গে সাঁকরাইলের বিভিন্ন সেক্টর থেকে বলা হল, "এই প্রকল্প ১৬টি পঞ্চায়েতের মধ্যে পাঁচটিতে কঠিন বর্জ্য ব্যবস্থাপনা কেন্দ্র হল। আরও দুটি পঞ্চায়েতে কাজ চলছে। বাড়িগুলির জন্যেও জমির খোঁজ চলছে।"

পঞ্চায়েত সূত্রে জানা গিয়েছে, আগামী সপ্তাহে প্রতিটি বাড়িতে দুটি করে বালতি দেওয়া হবে। বাড়ি বাড়িতেই পচনশীল ও অপচনশীল কঠিন বর্জ্য আলাদা করে রাখবেন গৃহস্থেরা। ব্যাটারিচালিত ছুটি গাড়ির সাহায্যে আবেদন সংগ্রহ করে বর্জ্য ব্যবস্থাপনা কেন্দ্রে নিয়ে আসা হবে। এই কেন্দ্রের ফলে আন্দুল পঞ্চায়েতে বসবাসকারী প্রায় ২০হাজার মানুষ উপকৃত হবেন।"



30 SEP 2024

Block Development Officer  
Sankrail Development Block  
Sankrail, Howrah

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**Report on the matter of O.A. No. 75/2023/EZ (Ankur Sharma Vs The State of West Bengal & Ors.)  
vide Hon'ble NGT Order (Eastern Zone Bench, Kolkata).**

In view of the Order passed by the Hon'ble National Green Tribunal (Eastern Zone Bench, Kolkata) on the matter of O.A. No. 75/2023/EZ (Ankur Sharma Vs The State of West Bengal & Ors.), a recent visit was taken place by the district team headed by the Additional District Magistrate (LR), Howrah on 11-09-2024 and the representative of the undersigned participated in the said district team.

A meeting was held in the chamber of the undersigned with the following Industrial Parks on 18-09-2024 to access the measures taken by the industries on reducing water pollution and a general awareness on pollution related matters.

1. Jalan Industrial Complex.
2. Sankrail Industrial Parks.
3. Sudharas Poly Park.



Meeting at Office of the GM, DIC, Howrah in progress- between Govt. officials and Park Members.

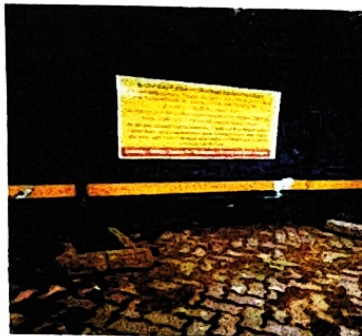


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**Associations of the above mentioned Parks informed in the meeting that:-**

- Most of the industries in the Park are operating as per permissible norms and recommendation of West Bengal Pollution Control Board
- A large number of industries in the above mentioned Parks have been installed Effluent Treatment Plant (ETP) those are used water during their production process.
- Association of the above three Parks are continuously publicizing awareness on the matter of water pollution and other pollution through Posters, banners and festoons inside the parks.



Awareness Poster



ETP



Cleaning

The matter of effluents emanating from this park to the drainage canals/ irrigation canals was discussed in the above mentioned meeting with the parks. It was emphasized that such things need immediate cessation and remedy.

**The above mentioned Parks were urged in the meeting to do the following action:-**

- Create more awareness among all member units about the water pollution through frequent meetings, seminars etc.
- Use IEC materials for creating such awareness. IEC materials should be placed at various locations in the respective park for easy and frequent viewing to all.
- Introduce regular monitoring of environment friendly industrial practice.
- Do proper effluent treatment before discharging into Barjola canal.
- Comply all statutory norms of West Bengal Pollution Control Board and Central Pollution Control Board.

\*\* It may kindly be noted that a similar type of meeting was also organised by the undersigned with the park members and associations of the above mentioned three parks on the matter of O.A. No. 75/2023/EZ (Ankur Sharma Vs The State of West Bengal & Ors.).



*[Handwritten Signature]*  
30 SEP 2024

*[Handwritten Signature]*  
20/9/24  
General Manager  
District Industries Centre  
Howrah

HON'BLE NATIONAL GREEN  
TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

O. A. NO. 75/2023

In The Matter of:

ANKUSH SHARMA

... APPLICANT

VERSUS

THE STATE OF WEST BENGAL & Ors.

... RESPONDENT(S)

AFFIDAVIT ON BEHALF OF THE  
RESPONDENT No. 08, DISTRICT  
MAGISTRATE, HOWRAH.

Mr. Sudip Dutta,

Ld. State Advocate

For The State of West Bengal



30 SEP 2024